

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH NEW DELHI

Original Application No. -285

Year - 2023

In The Matter Of Between :

Meghraj Singh Human Rights RTI Activist ----- Applicant
Vs

The Chief Secretary Govt. of U.P. AND OTHERS ----- Respondent

District : Kanpur Dehat

Affidavit for information to NGT An order copy and a set of papers have served to State PCB, Director, Fisheries Department, Uttar Pradesh and District Magistrate, Kanpur Dehat

I, Meghraj Singh s/o Mr. Sri Krishna Rajput age 37 year having address Village Bilaspur Post -Arsun, Sikandra District- Kanpur Dehat U.P. do hereby solemnly affirm and state as follows:-

- 1- That I am the Applicant in the present case and I am well conversant with the facts and circumstances of the case and as such am competent to swear this affidavit.
- 2- That the I am applicant have served an order copy and set of papers to The DM Kanpur dehat (@Nehajainias) On Email Address dmkan@nic.in on dated 21 April 2023 Day

Sworn before me day **Friday @ Time 9:09 AM**

M P.M. be Sn
to whom the contents of this affidav
have been read and explained and
who is identified by the Sn



31/05/2023

3- The Chairman Uttar Pradesh Pollution Control Board Address- Building.No. TC-12V VibhutiKhand, Gomti NagarLucknow,Uttar Pradesh-226010, chairman@uppcb.in email-feedback@uppcb.com grievance@uppcb.com by email on dated 26 April 2023 day- Wednesday @ time 6:30 PM

4- That the I am applicant have served an order copy and set of papers to The Director Fishnery 7 faizabad Road BabujanLukcnw Email id - up.fish@nic.in by email on dated 26 April 2023 day- Wednesday @ time 6:56 PM

5- That the I am applicant have served all six tahseel Kanpur dehatalabgata Number and land Rakva also proper compliance order on dated 19/04/2023 It may be necessary to inventories the ponds, give them unique identification number and code and mapping them appropriately on District map and make remedial action plan for their restoration interms of maintaining water quality and restore fisheries. It is sent for compliance again on dated 30/05/2023 day Tuesday @time 5:55pm.

6- That the I am applicant for order of Hon'ble NGT on dated 19/04/2023 for implementation to DM Kanpur Dehat through IGRS Complaint number 40016323005420 on dated 1 may 2023 revenue officer take any action on ground level false report upload on dated 17 may 2023 applicant complaint to DM other two authorties against TahseelSikandra Kanpur dehat on dated 30 may 2023 @time 7:48 PM. on email address.

7- After duly interpretation/ study the order passed by Hon'ble on dated April 19, 2023, respectfully complying with this affidavit is respectfully sent for advance action .



31/05/2023

DEPONENT/APPLICANT


Meghraj Singh Human Rights RTI Activist

Village-BilaspurBangar, Post - Arsun

Block – Rajpurtahseel sikandra-209125

Mob-9643406577,

Emailid- humanrightsrtiactivst@gmail.com

VERIFICATION

Verified on this the 31 may 2031@ Tahseel Sikandra Kanpur dehat that the contents of the above Affidavit are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.

Sworn before me day

A.m.

M. Sri

to whom the contents of this affidavit

have been read and explained and

who is

Received the fee of Rs.

Advocate and Oath Commissioner

Tahsil Sikandra Kanpur Dehat U P

..... /

DEPONENT/APPLICANT


Meghraj Singh Human Rights RTI Activist

Village-BilaspurBangar, Post - Arsun

Block – Rajpurtahseel sikandra-209125

Mob-9643406577,

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Annexure :

1- -true copy of The Chairman Uttar Pradesh Pollution Control Board Address-Building.No. TC-12V VibhutiKhand, Gomti NagarLucknow by email on dated 26 April 2023 day- Wednesday @ time 6:30 PM

165
2- The Director Fishery 7 faizabad Road BabujanLukenow Email id - up.fish@nic.in by email on dated 26 April 2023 day- Wednesday @ time 6:56 PM



3- true copy of The DM Kanpur dehat (@Nehajainias) On Email Address dmkan@nic.in on dated 21 April 2023 Day Friday @ Time 9:09 AM

4- The DM other two authorities against Tahseel Sikandra Kanpur dehat on dated 30 may 2023 @time 7:48 PM. on email address.

5- The Chairman Uttar Pradesh Pollution Control Board, The Director Fishery and The DM Kanpu Dehat on dated 30 may 2023 @time 7:48 PM. on email address

6- Total list of ponds Tahseel Akbepur, Tahseel Maitha Tahseel Rasoolabad Tahseel Sikandra, Tahseel Bhognipur and Tahseel Derapur.

Sworn before me day
M Sm.
to whom I have administered the oath
have read the contents of this affidavit
who is identified to me and explained and
Received the fees of Rs.
I, the undersigned, being a Magistrate
Advocate and Oath Commissioner
for the District of Kanpur Dehat
do hereby certify that the above
is a true and correct copy of the
original affidavit filed with me
on the 20th day of April 2023
at Kanpur Dehat.

DEPONENT/APPLICANT

Meghraj Singh Human Rights RTI Activist

Village-BilaspurBangar, Post - Arsun

Block – Rajpurtahseel sikandra-209125

Mob-9643406577,

Emailid- humanrightsractivst@gmail.com

31/05/23

Sworn before me day
M A.m.
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Received the fees of Rs.
I, the undersigned, being a Magistrate
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for the District of Kanpur Dehat
do hereby certify that the above
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original affidavit filed with me
on the 20th day of April 2023
at Kanpur Dehat.



31/5/23